

आयकर अपीलीय अधिकरण, कोलकाता पीठ 'B SMC', कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "B SMC" BENCH KOLKATA

Before Shri Sanjay Garg, Judicial Member

I.T.A. No.1985/Kol/2024
Assessment Year: 2016-17

Sangita Chaudhuri **Appellant**
W/o Mintu Chaudhuri,
Patun Denur, Manteswar, Burdwan-713145
(PAN: AXMPC6208P)

vs.

ITO, Ward-1(1), Burdwan **Respondent**

Appearances by:

Ms. Puja Somani on behalf of Shri S. K. Tulsian, Advocate appeared on behalf of the Appellant

Shri Manas Mondal, Addl. CIT, Sr. DR appeared on behalf of the Respondent

Date of concluding the hearing: December 23, 2024

Date of pronouncing the order: December 23, 2024

आदेश / ORDER

The captioned appeal has been preferred by the assessee against the order dated 30.07.2024 of the Ld. Commissioner of Income Tax, (Appeals), National Faceless Appeal Centre (NFAC), Delhi [hereinafter referred to as the "Ld. CIT(A)"] passed u/s. 250 of the Income-tax Act, 1961 (hereinafter referred to as the "Act") for AY 2016-17.

2. At the outset, the Ld. Counsel for the assessee has stated that as per instruction of her client, she wants to withdraw the present appeal. Appeal of the assessee is dismissed as withdrawn.

3. In the result, appeal of the assessee stands dismissed as withdrawn.

Order is pronounced in the open court on 23.12.2024.

Sd/-[Sanjay Garg]

न्यायिक सदस्य/**Judicial Member**

Dated: 23.12.2024.

JD Sr. P.S

Copy of the order forwarded to:

1. **Appellant – Sm. Sangita Chaudhuri.**
2. **Respondent – ITO, Ward-1(1), Burdwan.**
3. **CIT (A), NFAC, Delhi.**
4. **CIT,**
5. **CIT(DR),**

True Copy

By Order

Assistant Registrar,
ITAT, Kolkata